

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.103 of 2012**

**Dated : 9<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Maruti Suzuki India Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission Respondent(s)  
& Anr.**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Counsel for the Respondent (s): Ms. Shikha Ohri for R.1  
Mr. Vishal Anand for R.2

**ORDER**

The learned counsel for the Appellant has finished his arguments. A written note of arguments has also been filed.

Post the matter for the reply submissions on **22.05.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/pg